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Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha agreed without any amendment to the Constitution (One Hundred and Twenty-first Amendment) Bill, 2014, passed by Lok Sabha on 13th August, 2014.

HON. SPEAKER: Now, Secretary-General.

SECRETARY-GENERAL : Madam Speaker, I have to report the following message received from the Secretary-General of Rajya Sabha:-

- (i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 14th August, 2014, passed, in accordance with the provisions of article 368 of the Constitution of India, without any amendment, the Constitution (One Hundred and Twenty-first Amendment) Bill, 2014, which was passed by the Lok Sabha at its sitting held on the 13th August, 2014."